

(b) if so, whether it is a fact that 'raw wool' and 'scared wool' exporters are being harassed by custom officers;

(c) if so, the steps taken by Government so far in this direction; and

(d) if no steps have been taken, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :

(a) to (d) Yes, Sir. The Department of Revenue has already issued administrative instructions to the Customs Authorities to the effect that wool, raw as given in the tariff should cover Scoured wool also.

[English]

Decline in percentage share of States/Union Government in public sector assets

3608. SHRI ASUTOSH LAW : Will the Minister of FINANCE be pleased to state :

(a) whether the percentage share of some States/Union Territories in the gross value of public sector assets has declined during the period between 1976-77 to 1984-85;

(b) if so, the details thereof; and

(c) the gross value of public sector assets in the country as on 31 March, 1977 and 1985 the State-wise break-up thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) As the accounts of the Central Public Sector Undertakings for the year 1984-85 are under various stages of finalisation and audit, value of gross block of Central Public Sector Undertakings and its State-wise break-up are available only upto 1983-84. These details for 1976-77 to 1983-84 are already given in the Public Enterprises Surveys of the respective years placed on the Table of Lok Sabha.

Restrictions of collective bargaining in public sector undertakings

3609. SHRI SATYAGOPAL MISRA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have been considering certain proposals to put some restrictions on the established progress of collective bargaining in some public undertakings; and

(b) if so, the details and reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI (JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

Backlog of SC/ST officers in Punjab National Bank

3611. SHRI NANDLAL CHOUHDARY : Will the Minister of FINANCE be pleased to state :

(a) the number and percentage of Scheduled Castes/Scheduled Tribes officers, with their number in backlog, in different management grades in Punjab National Bank, region-wise and grade-wise;

(b) the grades in which reservation is given and whether reservation quota is full in all grades;

(c) if reservation is not full, the measures taken by Punjab National Bank in completing reserved quota in these grades;

(d) whether reservation is given while making promotions from JMG to MMG and from MMG to selection grade posts; and

(e) whether the roster system is applied in respect of these posts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) As per the report received from Punjab National Bank the number and percentage of Scheduled Caste and Scheduled Tribe Officers as on 30.6.85 is as under :—